

regularised till date; and

(c) what steps have been taken by Government to regularise those employees?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS & EMPLOYMENT (DR.U. VENKATESWARLU): (a) No Enquiry Clerk was appointed in Aram Bagh or M.B. Road, CPWD Enquiry Office during 1986.

(b) and (c) In view of (a) above-does not arise.

CSS Officers Empanelled for Appointment as Joint Secretary

3834. SHRI SUSHIL KUMAR SAMBHAJIRAO SHINDE: Will the PRIME MINISTER be pleased to state: (a) whether Central Secretariat Service (CSS) officers empanelled for appointment as Joint Secretary in November, 1994 have not yet been appointed; if so, the number thereof;

(b) whether their names have not been circulated for the last one year;

(c) whether subsequent panels have since been declared and names of officers from those panels are being circulated;

(d) whether persons empanelled earlier have a prior right over the subsequently empanelled officers; if so, justification for circulating the names of the latter ones, in disregard to the claim of the earlier ones; and

(e) whether Government propose to give priority in appointing the officers empanelled in 1994?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS (SHRI. S.R. BALASUBRAMONIY-AN): (a) to (c) The posts of JS/equivalent in the Government of India are filled up in accordance with the provisions of the Central Staffing scheme, keeping in view the educational qualification, service, experience and special training required for effective performance of the job, suitability of the candidates, cadre

profile, representation of various organised services, etc. The Central Staffing Scheme does not envisage reservation of posts for members of particular service. The CSS officers included in the JS suitability list are considered for placement at the level of JS/equivalent along with officers of the other participating cadres, in accordance with the provisions of the Central Staffing scheme.

A total of 35 CSS officers are currently on the suitability lists of different years for appointment to the level of JS/equivalent at the Centre. This includes 4 CSS officers, out of a total of 6 such officers, who had been empanelled in November, 1994, The names of CSS officers empanelled for JS/equivalent posts are circulated against vacancies with due regard to the relative seniority of the officers on the suitability lists awaiting promotion. However, in terms of the guidelines of the Central Staffing Scheme, the selection of an officer for appointment against a vacancy is decided by the Appointments Committee of the Cabinet on the basis of the recommendations of the Civil Services Board, and in consultation with the administrative Ministry/Department concerned. The prescribed procedure does not envisage strict adherence to the order of seniority of officers on the suitability list, either in the CSS cadre, or in the cadres of the other participating services. The names of 4 CSS officers empanelled in November, 1994, and still awaiting posting, have been circulated, but have not so far been picked up against any vacancy. Also, 6 officers of the CSS, who have been empanelled earlier than November, 1994, are still awaiting placement at the level of JS/equivalent. No names from amongst officers empanelled after November, 1994, have been circulated.

Refining Capacity of the Country

3835. DR. GOPALRAO VITHALRAO PATIL: Will the PRIME MINISTER be pleased to state:

(a) what is the refining capacity of the country at present, togetherwith the